

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1316
ANSWERED ON:08.03.2002
WELFARE OF SCs /STs
BRAJ MOHAN RAM

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Jharkhand Government have submitted any schemes to the Union government for the welfare of SCs/STs;
(b) if so, the details thereof, and
(c) the steps taken/proposed to be taken thereon?

Answer

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (DR. SATYANARAYAN JATIYA)

(a) to (c) Under the strategy of Tribal Sub-Plan and Special Component Plan, Government of Jharkhand is implementing schemes for welfare of Scheduled Tribe (ST) and Scheduled Caste (SC) respectively, details of which are maintained by the State Government.

Ministry of Social Justice & Empowerment and Ministry of Tribal Affairs are implementing schemes for supplementing the efforts of State Government for welfare of Scheduled Castes and Scheduled Tribes respectively. List of such schemes are enclosed at Annexure I. Assistance under these schemes is released based on the proposal sent by the State Government and utilization of fund released under the scheme earlier.

A statement showing the status of the proposals submitted by Government of Jharkhand under these schemes is enclosed at Annexure II.

Annexure-I

Statement referred to reply to part (a) to (c) of Lok Sabha Unstarred Question No.1316 for 8.3.2002 regarding 'Welfare of SCs/STs' asked by Shri Braj Mohan Ram.

LIST OF SCHEMES IMPLEMENTED FOR THE DEVELOPMENT OF SCs/STs BY THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT AND MINISTRY OF TRIBAL AFFAIRS

Schemes for SCs

1. Special Central Assistance to Special Component Plan for SCs.
2. Special Educational Development Programme for SCs.
3. Post Matric Scholarship
4. PCR and Atrocities
5. Hostel for SC boys & Girls
6. National Scheduled Castes Finance Development Corporation
7. State Scheduled Castes Development Corporations
8. National Safai Karamcharis Finance Development Corporation
9. Book Banks
10. Liberation & Rehabilitation of Scavengers
11. Pre-Matric Scholarship
12. Coaching & Allied
13. Supporting Project to All India Nature of SCs (Research & Training)
14. Upgradation of Merit of SCs/STs students
15. Assistance to Voluntary Organisations for Scheduled Castes/OBCs and Minority Concentrated districts.
16. National Overseas Scholarships.

Schemes for STs

1. Special Central Assistance to Tribal Sub Plan.
2. Grants under first proviso to Article 275 (1) of the Constitution.
3. Vocational training in Tribal Areas.
4. Grant in aid to State Tribal Development Cooperative Corporations for Minor Forest Produce.
5. Development of Primitive Tribal Groups.
6. Post Matric Scholarship for ST students.
7. Grant-in-aid to Voluntary Organisations working for the welfare of STs
8. Up gradation of Merit of ST students
9. Educational complex in Low Literacy Pockets for Development of ST Girls in Tribal Areas.
10. Girls Hostels for Scheduled Tribes.
11. Boys Hostels of Scheduled Tribes.
12. Establishment of Ashram Schools in Tribal Sub Plan Areas.
13. Grants to Tribal Research Institutes
14. Book Bank Scheme for ST students
15. Coaching and Allied Scheme for STs
16. Village Grain Bank Scheme.
17. State Tribal Development Finance Corporation
18. National Overseas Scholarship scheme for STs.

Annexure II

Statement referred to reply to part (a) to (c) of Lok Sabha Unstarred Question No.1316 for 8.3.2002 regarding 'Welfare of SCs/STs' asked by Shri Braj Mohan Ram regarding Status of proposals submitted by Govt. of Jharkhand to Ministry of Social Justice and Empowerment and Ministry of Tribal Affairs during 2001-02

S. No. Name of the Scheme Status of proposal

1. Hostels for SC Boys and Girls Released Rs. 245.80 lakh each for Boys and Girls Hostels separately
2. Implementation of the Protection of Civil Rights (PCR) Act, 1955 and the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 State Government has been requested to submit the proposal in the prescribed format.
3. Book Bank State Government has been requested to submit utilization certificates and other requisite documents.
4. Upgradation of merit for SCs do
3. Pre-Matric Scholarship to children of those engaged in unclean occupations State Government has been requested to submit complete proposal.
5. Boys and Girls Hostel for Scheduled Tribes Rs. 1.94 crores each have been released to Government of Jharkhand for construction of 14 Hostels each for Boys and Girls
4. State Tribal Development Cooperative Corporation state Government has been requested to submit certain clarifications.
5. Construction of 30 hostels for ST Boys @ Rs. 61.70 lakh per hostel The proposal is under process.

6. Setting up of five industrial school for tribal girls Do

7 Upgradation of merit centre at Jamshedpur Do